

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 11th September, 2023

NO.HC.VII-56/2020/9216/A### In continuation to this Registry's earlier notification no. **HC.VII-56/2020/9080/A dated 30-08-2023**, the Hon'ble Gauhati High Court has been pleased to extend the "***Refresher Training Programme***" of the Grade-III Judicial Officers at the Judicial Academy, Assam, by 1 (one) day i.e. **up to 11-09-2023**.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/56/2020/9217-9227/A **Dated: 11-09-2023**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Baksa / Barpeta / Biswanath / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhubri / Dibrugarh / Goalpara / Golaghat / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri

6. The Chief Judicial Magistrate,
Baksa / Barpeta / Biswanath / Cachar, Silchar / Charaideo / Chirang /
Darrang / Dhubri / Dibrugarh / Goalpara / Golaghat / Hojai / Jorhat / Kamrup
(M) / Kamrup / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon /
Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri
7. The Project Manager, Gauhati High Court, Guwahati.
***(He is requested to upload the notification immediately in the
official website of the Gauhati High Court, Guwahati).***
8. The Administrative Officer, Judicial Academy, Assam with a request to place
the Notification before the Hon'ble Director, Judicial Academy, Assam.
***(He is further requested to inform all the Grade –III Judicial
Officers attending the aforesaid programme about this notification)***
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati
High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)